

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1536

ANSWERED ON:30.11.2011

FUNDS TO NGOs

Dhotre Shri Sanjay Shamrao;Jaiswal Shri Gorakh Prasad ;Mandal Shri Mangani Lal;Sinh Dr. Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints against the Non-Governmental Organisations (NGOs) in the field of education for misutilisation of funds sanctioned to them;
- (b) if so, the details of the complaints received during each of the last three years and the current year;
- (c) whether the Government has conducted any enquiry into the matter;
- (d) if so, the details thereof;
- (e) the number and details of NGOs blacklisted, State-wise; and
- (f) the action taken against these NGOs for misutilisation of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): Yes Sir.

(b): Under the Inclusive Education of the Disabled at Secondary Stage (IEDSS) scheme, 10 complaints have been received against the NGOs implementing the scheme in Madhya Pradesh, Orissa, Karnataka and Tamil Nadu during the last three years. These were sent to respective State Governments for enquiry and report. The report submitted by the Committee of officers constituted by the Central Government to enquire into the complaint from Tamil Nadu, has been sent to the State Government.

(c) & (d): Under the scheme of financial assistance for development of Sanskrit education, 55 NGOs have not submitted their accounts and related papers for the last three years. Under the scheme of support to Voluntary Agencies for Adult Education & Skill Development, ten such cases have been reported under the scheme. Whenever instances of omission or commission come to the notice of the Government in respect of Adult Education, appropriate action under the relevant scheme, including stoppage of further financial assistance/grants or even cancellation of allotment of Jan Shikshan Sansthan to the defaulting NGO is undertaken.

The State-wise distribution of these NGOs scheme-wise is as under:

S.No. Name of the State No. of NGOs under the No. of NGOs under the
scheme of financial scheme of support to
assistance for Voluntary Agencies for
development of Adult Education & Skill
Sanskrit education Development

1. Andhra Pradesh 03 01

2. Bihar 01

3. Haryana 04

4. Himachal Pradesh 01

5. Karnataka 01 01

6. Kerala 03 01

7 Madhya Pradesh 03 01

8. Maharashtra 01 01

9. Mizoram 01

10. Punjab 02

11. Rajasthan 02 01

12. Tamil Nadu 07 01

13. Uttar Pradesh 01

14. West Bengal 28

Total 55 10

(e) & (f): The grant of funds have been stopped in all cases where complaints have been received. The Government is committed to provide financial assistance to only the competent and eligible NGOs. With a view to ensure elimination of all such NGOs which have been found involved in any sort of malpractices, the Government has devised appropriate checks and balances in respective schemes under which the grants are given to the NGOs to ensure that such defaulting NGOs do not get financial assistance/ grants.